

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4009
ANSWERED ON:30.04.2012
RECLAMATION OF WETLAND
Rao Shri Nama Nageswara

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has received any complaint regarding reclamation of wetland habitats in Greater Noida for township purposes;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a), (b) & (c) Yes, Sir. A complaint was received regarding reclamation of wetland habitats in Bil Akbarpur, Greater Noida by Ansal Private Limited for township. A central team was sent to site to verify facts and on the basis of field inspection, a show cause notice was served to the builders under Section 5 of Environment (Protection) Act, 1986 to stop any construction/earth filling/land reclamation work in the vicinity of wetlands and lands having the characteristics of wetlands.